

FORM-9

MONTHLY REPORT OF COMPLIANCE WITH THE 3 ADJOURNMENT RULE DURING THE MONTH OF SEPTEMBER 2024

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
12	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	661/2024	25/04/2024	03/09/2024	131	-	5
1	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1528/2023	21/12/2023	04/09/2024	258	5	23
2	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.A.P.	79/2023	07/07/2023	04/09/2024	425	164	41
3	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	336/2024	02/03/2024	05/09/2024	187	2	13
4	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.Ex.	685/2023	13/12/2023	05/09/2024	267	-	21
5	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	706/2022	24/05/2022	09/09/2024	839	18	37
6	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	671/2024	27/04/2024	09/09/2024	135	-	8
7	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	996/2023	07/09/2023	10/09/2024	369	11	21
8	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	306/2024	26/02/2024	10/09/2024	197	5	11

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9	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1436/2023	14/12/2023	12/09/2024	273	-	12
10	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	773/2024	03/06/2024	13/09/2024	102	1	7
11	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.A.A.	44/2024	03/02/2024	13/09/2024	223	48	21
12	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1416/2023	12/12/2023	14/09/2024	277	-	15
13	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	32/2024	06/01/2024	14/09/2024	252	-	21
14	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	90/2024	11/01/2024	14/09/2024	247	-	21
15	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	290/2024	21/02/2024	14/09/2024	206	-	16
16	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	403/2024	15/03/2024	14/09/2024	183	-	14
17	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.Ex.	704/2023	16/12/2023	14/09/2024	273	-	19
18	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.A.P.	181/2023	16/11/2023	14/09/2024	303	-	29

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19	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.A.A.	123/2024	20/03/2024	18/09/2024	182	-	15
20	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	338/2024	04/03/2024	21/09/2024	201	-	17
21	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	729/2024	14/05/2024	21/09/2024	130	-	12
22	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.Ex.	16/2023	09/01/2023	21/09/2024	621	-	18
23	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.Ex.	215/2023	20/04/2023	21/09/2024	520	-	12
24	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.Ex.	38/2024	08/01/2024	21/09/2024	257	-	9
25	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.Ex.	95/2024	02/02/2024	21/09/2024	232	-	11
26	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.Ex.	179/2024	11/03/2024	21/09/2024	194	-	8
27	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.Ex.	191/2024	11/03/2024	21/09/2024	194	-	9
28	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	279/2023	23/02/2023	23/09/2024	578	-	34

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29	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	374/2024	11/03/2024	23/09/2024	196	18	20
30	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	288/2023	01/03/2023	24/09/2024	573	14	46
31	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.A.P.	102/2021	04/12/2021	25/09/2024	1026	75	72
32	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1521/2023	21/12/2023	26/09/2024	280	6	14
33	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.Ex.	418/2024	14/06/2024	27/09/2024	105	-	6
34	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.A.P.	34/2023	04/03/2023	27/09/2024	573	157	46
35	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.A.P.	43/2023	27/03/2023	27/09/2024	550	157	43
36	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1117/2023	29/09/2023	30/09/2024	367	-	32
37	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	228/2024	45330	45565	235	4	23
38	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	25108/2016	28-01-2016	04-09-2016	3142	20	71

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39	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	6541/2012	10.09.2012	09.09.2024	4382	34	67
40	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.A.P	59/2024	18.03.2024	03.09.2024	169	26	11
41	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	284/2020	16-10-2020	10-09-2024	1426	13	52
42	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.A.A	221/2024	09-07-2024	10-09-2024	64	5	8
43	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	78/2020	06-02-2020	19-09-2024	1686	31	71
44	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	1487/2022	12-10-2022	19-09-2024	707	15	39
45	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	1292/2023	16-11-2023	19-09-2024	308	17	29
46	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	553/2022	07-04-2022	20-09-2024	897	15	46
47	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.A.A.	166/2021	30-09-2021	19-09-202	1085	22	59
48	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	843/2021	09.12.2021	27.09.2024	1023	22	58

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49	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	525/2024	05.04.2024	02.09.2024	150	9	6
50	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	347/2024	05.03.2024	03.09.2024	182	16	7
51	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	21/2024	04.01.2024	09.09.2024	249	12	10
52	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	323/2024	28.02.2024	09.09.2024	194	22	10
53	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	714/2023	20.06.2023	09.09.2024	447	21	10
54	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	572/2024	19.04.2024	09.09.2024	143	15	7
55	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	1388/2023	04-12-2023	19-09-2024	289	9	13
56	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	1481/2023	19-12-2023	19-09-2024	274	21	16
57	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	564/2024	18-04-2024	19-09-2024	153	2	8
58	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	565/2024	18-04-2024	19-09-2024	153	2	8

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59	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	825/2024	10-06-2024	19-09-2024	119	3	7
60	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	269/2024	16-02-2024	21-09-2024	218	10	8
61	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	1166/2023	12-10-2023	11-09-2024	335	18	19
62	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	793/2024	04-06-2024	24-09-2024	80	12	6
63	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	570/2024	19-04-2024	24-09-2024	60	12	7
64	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	1402/2023	08-12-2023	25-09-202	292	12	9
65	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	219/2024	07-02-2024	26-09-2024	232	24	12
66	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.A.A.	97/2024	06-03-2024	25-09-2024	203	2	16
67	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	829/2024	10.06.2024	27.09.2024	107	7	7
68	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	1329/2024	27.09.2024	30.9.2024	3	3	2

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69	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	458/2024	26.03.2024	14.09.2024	196	11	8
70	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	1138/2023	05.10.2023	14.09.2024	345	5	22
71	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	304/2019	15-10-2019	14-09-202	1810	16	70
72	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	145/2024	24-01-2024	14-09-202	234	45	13
73	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	432/2024	21-03-2024	14-09-202	177	45	7
74	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	588/2024	19-04-2024	14-09-202	148	11	7
75	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	821/2024	07-06-2024	14-09-202	99	2	4
76	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	897/2023	09-08-2023	14-09-2024	402	15	15
77	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	877/2023	04-08-2023	14-09-2024	407	31	20
78	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	1332/2023	22-11-2023	14-09-202	297	10	16

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79	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.Ex.	603/2023	09-11-2023	14-09-2024	310	35	15
80	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.Ex.	487/2023	11-09-2023	14-09-2024	369	12	15
81	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.Ex.	427/2023	17-08-2023	14-09-2024	394	15	31
82	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.A.P	60/2020	01-10-2020	14-09-2024	1444	25	50
83	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.A.P	59/2020	01-10-2020	14-09-2024	1444	25	50
84	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	494/2024	01.04.2024	27.09.2024	179	17	6
85	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	653/2024	25.04.2024	27.09.2024	155	14	7
86	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.EX.	493/2023	13.09.2023	27.09.2024	380	13	6
87	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.Ex.	600/2024	23.08.2024	27.09.2024	30	30	2
88	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.E.X.	497/2023	16.09.2023	03.09.2024	353	25	15

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89	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.A.P	61/2024	22.03.2024	04.09.2024	174	6	10
90	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.A.P	60/2024	22.03.2024	04.09.2024	166	6	10
91	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	1393/2023	05.12.2023	11.09.2024	281	1	15
92	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.A.A.	304/2024	10-09-2024	11-09-2024	1	1	2
93	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	Com.O.S.	128/2024	22-01-2024	23-09-2024	245	1	10
94	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	373/2024	11.03.2024	04.09.2024	177	2	11
95	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AA.	302/2023	02.08.2023	04.09.2024	399	24	4
96	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	363/2024	07.03.2024	04.09.2024	181	1	1
97	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AA.	31/2024	29.01.2024	04.09.2024	219	1	1
98	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	941/2024	09.07.2024	05.09.2024	58	1	1

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99	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	1035/2024	29.07.2024	05.09.2024	38	1	1
100	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	961/2024	15.07.2024	10.09.2024	57	1	7
101	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	796/2024	04.06.2024	13.09.2024	101	1	1
102	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	672/2024	27.04.2024	17.09.2024	143	1	3
103	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	743/2024	30.05.2024	18.09.2024	111	1	1
104	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AP.	48/2024	02.03.2024	18.09.2024	200	8	14
105	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AP.	49/2024	02.03.2024	18.09.2024	200	8	14
106	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AP.	50/2024	02.03.2024	18.09.2024	200	8	14
107	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AP.	51/2024	02.03.2024	18.09.2024	200	8	14

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108	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AP.	52/2024	02.03.2024	18.09.2024	200	8	14
109	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	658/2024	25.04.2024	19.09.2024	147	1	1
110	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	540/2024	08.04.2024	19.09.2024	164	2	6
111	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	834/2024	11.06.2024	20.09.2024	101	1	1
112	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	703/2024	27.05.2024	21.09.2024	117	2	1
113	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	615/2024	23.04.2024	21.09.2024	151	1	1
114	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	688/2024	27.04.2024	21.09.2024	147	1	1
115	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	779/2024	03.06.2024	21.09.2024	110	1	1
116	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	933/2024	08.07.2024	21.09.2024	75	1	1

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117	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	637/2024	25.04.2024	23.09.2024	151	1	3
118	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.MISC	63/2024	03.08.2024	25.09.2024	53	0	0
119	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AA.	185/2024	04.06.2024	25.09.2024	113	1	1
120	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	613/2024	23.04.2024	26.09.2024	156	1	1
121	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	689/2024	27.04.2024	26.09.2024	157	1	1
122	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	896/2023	09.08.2023	27.09.2024	415	2	2
123	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AA.	178/2024	31.05.2024	27.09.2024	119	3	2
124	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AA.	181/2024	31.05.2024	27.09.2024	119	3	2
125	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AA.	129/2024	27.03.2024	27.09.2024	184	0	1
126	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AA.	227/2024	18.07.2024	27.09.2024	71	2	3

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
127	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AA.	222/2024	12.07.2024	30.09.2024	80	3	7
128	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	818/2024	07.06.2024	30.09.2024	115	1	3
129	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Misc.	26/2024	05-04-2024	03-09-2024	153	12	10
130	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.P.	156/2023	25-10-2023	04-09-2024	320	13	21
131	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.A.	4/2024	08-01-2024	05-09-2024	245	21	12
132	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.P.	206/2023	16-12-2023	09-09-2024	272	20	15
133	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.P.	20/2024	02-02-2024	12-09-2024	226	23	11
134	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.P.	26/2024	02-02-2024	12-09-2024	226	23	11
135	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.P.	25/2024	02-02-2024	12-09-2024	226	23	11
136	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.P.	24/2024	02-02-2024	12-09-2024	226	23	11

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
137	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.P.	19/2024	02-02-2024	12-09-2024	226	23	11
138	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.P.	23/2024	02-02-2024	12-09-2024	226	23	11
139	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.P.	21/2024	02-02-2024	12-09-2024	226	23	11
140	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.P.	22/2024	02-02-2024	12-09-2024	226	23	11
141	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.P.	200/2023	07-12-2023	12-09-2024	284	23	14
142	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	739/2024	29-05-2024	02-09-2024	97	13	4
143	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	767/2024	01-06-2024	02-09-2024	94	24	5
144	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	1377/2023	02-12-2023	02-09-2024	279	24	15
145	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	738/2024	29-05-2024	02-09-2024	97	13	4
146	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.A.	291/2024	30-08-2024	03-09-2024	4	2	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
147	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	907/2024	01-07-2024	03-09-2024	65	23	2
148	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	935/2024	08-07-2024	03-09-2024	58	24	1
149	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	970/2024	15-07-2024	04-09-2024	52	21	3
150	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	244/2024	13-02-2024	04-09-2024	207	14	7
151	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	996/2024	22-07-2024	05-09-2024	46	4	3
152	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	576/2024	19-04-2024	05-09-2024	143	14	6
153	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Misc.	54/2023	26-06-2023	12-09-2024	445	2	20
154	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	602/2024	20-04-2024	12-09-2024	149	13	5
155	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.A.	145/2024	22-04-2024	18-09-2024	153	13	8
156	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.A.	193/2024	10-06-2024	19-09-2024	103	14	4

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
157	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.A.	247/2024	30-07-2024	19-09-2024	52	14	3
158	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	1235/2024	17-09-2024	23-09-2024	6	4	1
159	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	733/2024	29-05-2024	03-09-2024	98		5
160	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	705/2024	27-05-2024	14-09-2024	111		7
161	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	184/2022	16-04-2022	14-09-2024	885		55
162	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	413/2024	13-06-2024	14-09-2024	94		6
163	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.A.	268/2024	07-08-2024	26-09-2024	50		4
164	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.A.	267/2024	07-08-2024	26-09-2024	50		4
165	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.A.	194/2024	11-06-2024	03-09-2024	85		6
166	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	839/2024	12-06-2024	19-09-2024	100		6

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
167	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	648/2024	19-09-2024	19-09-2024	0		0
168	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	647/2024	19-09-2024	19-09-2024	0		0
169	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./138/2024	18-04-2024	09-09-2024	144	1	1
170	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./336/2023	08-09-2023	14-09-2024	372	1	1
171	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./529/2023	30-10-2023	14-09-2024	320	1	1
172	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./533/2023	02-11-2023	14-09-2024	317	1	1
173	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./575/2023	07-11-2023	14-09-2024	312	1	1
174	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./635/2023	12-12-2023	14-09-2024	277	1	1
175	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./648/2023	14-12-2023	14-09-2024	275	1	1
176	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./656/2023	14-12-2023	14-09-2024	275	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
177	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./679/2023	16-12-2023	14-09-2024	273	1	1
178	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./681/2023	16-12-2023	14-09-2024	273	1	1
179	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./92/2024	16-03-2024	14-09-2024	182	1	1
180	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./112/2024	27-03-2024	14-09-2024	171	1	1
181	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./120/2024	27-03-2024	14-09-2024	171	1	1
182	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./178/2024	11-06-2024	14-09-2024	95	1	1
183	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./180/2024	11-06-2024	14-09-2024	95	1	1
184	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./201/2024	12-06-2024	14-09-2024	94	1	1
185	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./219/2024	13-06-2024	14-09-2024	93	1	1
186	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./261/2024	02-07-2024	14-09-2024	74	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
187	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./265/2024	02-07-2024	14-09-2024	74	1	1
188	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./304/2024	09-07-2024	14-09-2024	67	1	1
189	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./305/2024	09-07-2024	14-09-2024	67	1	1
190	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./346/2024	30-07-2024	14-09-2024	46	1	1
191	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./362/2024	01-08-2024	14-09-2024	44	1	1
192	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./454/2023	22-09-2023	19-09-2024	363	1	1
193	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./296/2024	04-07-2024	20-09-2024	78	1	1
194	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./448/2024	19-09-2024	20-09-2024	1	1	1
195	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./449/2024	23-09-2024	23-09-2024	0	1	1
196	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./58/2024	20-01-2024	24-09-2024	248	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
197	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./301/2024	09-07-2024	24-09-2024	77	1	1
198	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.EX.	Com.EX./361/2024	01-08-2024	25-09-2024	55	1	1
199	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	631/2024	24-04-2024	04-09-2024	133	56	4
200	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.A.A.	8/2024	10-01-2024	05-09-2024	239	73	7
201	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.A.A.	184/2023	19-04-2023	10-09-2024	510	13	5
202	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	471/2024	28-03-2024	12-09-2024	168	12	4
203	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	783/2024	03-06-2024	12-09-2024	101	2	2
204	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	820/2024	07-06-2024	12-09-2024	97	1	1
205	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	582/2024	19-04-2024	13-09-2024	147	3	2
206	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	1485/2023	19-12-2023	13-09-2024	269	31	3

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
207	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	927/2024	08-07-2024	17-09-2024	71	8	2
208	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.A.P.	104/2023	16-08-2023	19-09-2024	400	190	12
209	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	683/2024	27-04-2024	20-09-2024	146	1	1
210	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	1207/2023	27-10-2023	21-09-2024	330	9	2
211	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	763/2024	01-06-2024	23-09-2024	114	1	1
212	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	765/2024	01-06-2024	23-09-2024	114	1	1
213	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	978/2024	18-07-2024	23-09-2024	67	6	2
214	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.A.A.	248/2024	30-07-2024	24-09-2024	56	1	1
215	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.A.A.	155/2024	25-04-2024	25-09-2024	153	43	5
216	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.A.A.	211/2024	22-06-2024	27-09-2024	97	22	4

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
217	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	561/2024	18-04-2024	27-09-2024	162	1	1
218	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	COM.REV	10/2024	23-07-2024	26-09-2024	65	10	2
219	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	395/2024	14-03-2024	30-09-2024	200	1	1
220	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)	Bengaluru Urban	A.P.	Com.A.P./4/2020	43839	45540	1701 days	8	216
221	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)	Bengaluru Urban	A.P.	Com.A.P./1/2022	44564	45554	990 days	9	247
222	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)	Bengaluru Urban	A.P.	Com.A.P./9/2022	44589	45554	965 days	9	242
223	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)	Bengaluru Urban	A.P.	Com.A.P./98/2022	44821	45554	733 days	9	249
224	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)	Bengaluru Urban	O.S.	Com.O.S./304/2023	44987	45554	567 days	9	253
225	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)	Bengaluru Urban	Com.O.S	1163/2023	12/10/2023	02/09/2024	326	28	4
226	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)	Bengaluru Urban	Com.O.S	551/2023	20/04/2023	04/09/2024	503	13	5

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
227	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)	Bengaluru Urban	Com.O.S	104/2024	17/01/2024	20/09/2024	247	11	2
228	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)	Bengaluru Urban	Com.O.S	477/2023	11/04/2023	23/09/2024	531	13	4
229	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)	Bengaluru Urban	Com.O.S	796/2023	10/07/2023	25/09/2024	443	15	2
230	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	Bengaluru Urban	Com.O.S.	Com.O.S./381/2020	05-12-2020	10-09-2024	1375 days	13 days	1
231	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	Bengaluru Urban	Com.A.A.	Com.A.A./346/2023	04-09-2023	18-09-2024	380 days	27 days	3
232	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	Bengaluru Urban	Com.Misc.	Com.Misc./79/2023	27-10-2023	21-09-2024	330 days	11 days	1
233	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	Bengaluru Urban	Com.A.P.	Com.A.P./135/2022	21-12-2022	24-09-2024	643 days	72 days	3
234	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	Bengaluru Urban	Com.O.S.	Com.O.S./343/2023	10-03-2023	30-09-2024	570 days	17 days	2
235	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	Bengaluru Urban	Com.O.S.	Com.O.S./1457/2023	18-12-2023	30-09-2024	287 days	11 days	2
236	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	Bengaluru Urban	Com.A.A.	Com.A.A./331/2024	25-09-2024	30-09-2024	5 days	0 day	0

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
237	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	Bengaluru Urban	Com.A.A.	Com.A.A./332/2024	25-09-2024	30-09-2024	5 days	0 day	0
238	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	Bengaluru Urban	Com.A.A.	Com.A.A./333/2024	25-09-2024	30-09-2024	5 days	0 day	0
239	X ADJ	Bengaluru Rural District	Com OS	112/2024	27.03.2024	05.09.2024	162 Days	No	1
240	X ADJ	Bengaluru Rural District	Com OS	106/2024	26.03.2024	05.09.2024	163 Days	No	1
241	X ADJ	Bengaluru Rural District	Com OS	162/2024	05.06.2024	09.09.2024	96 Days	No	1
242	X ADJ	Bengaluru Rural District	Com OS	454/2023	28.11.2023	09.09.2024	286 Days	No	1
243	X ADJ	Bengaluru Rural District	Com OS	92/2024	28.02.2024	10.09.2024	195 Days	No	1
244	X ADJ	Bengaluru Rural District	Com OS	65/2023	07.02.2023	10.09.2024	581 Days	No	3
245	X ADJ	Bengaluru Rural District	Com OS	368/2022	27.01.2021	13.09.2024	1325 Days	No	1
246	X ADJ	Bengaluru Rural District	Com OS	146/2024	22.04.2024	17.09.2024	148 Days	No	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
247	X ADJ	Bengaluru Rural District	Com OS	75/2024	09.02.2024	17.09.2024	221 Days	No	1
248	X ADJ	Bengaluru Rural District	Com OS	363/2023	11.08.2023	17.09.2024	403 Days	No	1
249	X ADJ	Bengaluru Rural District	Com OS	452/2023	28.11.2023	17.09.2024	294 Days	No	1
250	X ADJ	Bengaluru Rural District	Com OS	185/2023	26.11.2020	19.09.2024	1393 Days	No	1
251	X ADJ	Bengaluru Rural District	Com OS	61/2024	29.01.2024	19.09.2024	234 Days	No	1
252	X ADJ	Bengaluru Rural District	Com OS	412/2023	13.10.2023	23.09.2024	346 Days	No	2
253	X ADJ	Bengaluru Rural District	Com OS	142/2023	09.03.2023	25.09.2024	566 Days	No	4
254	X ADJ	Bengaluru Rural District	Com OS	525/2021	09.08.2019	27.09.2024	1876 Days	No	1
255	X ADJ	Bengaluru Rural District	Com OS	345/2023	20.07.2023	30.09.2024	438 Days	No	1
256	X ADJ	Bengaluru Rural District	Com OS	59/2024	24.01.2024	30.09.2024	250 Days	No	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
257	XI ADJ	Bengaluru Rural District	Com OS	186/2024	21.06.2024	03.09.2024	74 days	No	2
258	XI ADJ	Bengaluru Rural District	Com OS	35/2024	10.01.2024	04.09.2024	238 days	No	2
259	XI ADJ	Bengaluru Rural District	Com OS	159/2024	31.05.2024	05.09.2024	97 days	No	3
260	XI ADJ	Bengaluru Rural District	Com OS	152/2024	22.04.2024	09.09.2024	140 days	No	2
261	XI ADJ	Bengaluru Rural District	Com OS	40/2022	19.02.2022	10.09.2024	934 days	No	4
262	XI ADJ	Bengaluru Rural District	Com OS	215/2024	19.07.2024	12.09.2024	55 days	No	1
263	XI ADJ	Bengaluru Rural District	Com OS	346/2023	24.07.2023	12.09.2024	416 days	No	5
264	XI ADJ	Bengaluru Rural District	Com OS	167/2024	05.06.2024	13.09.2024	100 days	No	1
265	XI ADJ	Bengaluru Rural District	Com OS	171/2024	11.06.2024	17.09.2024	98 days	No	1
266	XI ADJ	Bengaluru Rural District	Com OS	95/2024	11.03.2024	18.09.2024	191 days	No	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
267	XI ADJ	Bengaluru Rural District	Com OS	459/2023	05.12.2023	19.09.2024	289 days	No	1
268	XI ADJ	Bengaluru Rural District	Com OS	15/2024	17.11.2023	19.09.2024	307 days	No	1
269	XI ADJ	Bengaluru Rural District	Com AA	9/2023	21.09.2023	23.09.2024	368 days	No	1
270	XI ADJ	Bengaluru Rural District	Com OS	183/2024	19.06.2024	30.09.2024	103 days	No	1
271	XI ADJ	Bengaluru Rural District	Com OS	156/2023	20.03.2024	30.09.2024	560 days	No	1
272	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.O.S.	Com.O.S./57/2024	29-07-2024	11-09-2024	44	1	7
273	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.O.S.	Com.O.S./60/2023	10-11-2023	14-09-2024	309	1	1
274	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.O.S.	Com.O.S./42/2024	06-06-2024	17-09-2024	103	1	12
275	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.O.S.	Com.O.S./31/2024	11-03-2024	19-09-2024	192	1	8

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
276	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.O.S.	Com.O.S. 79/2023	07-12-2023	24-09-2024	292	3	12
277	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.O.S.	Com.O.S./41/2023	05-09-2023	30-09-2024	391	3	7
278	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.O.S.	Com.O.S./61/2023	17-11-2023	30-09-2024	318	3	5
279	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.A.A.	Com.A.A./1/2024	08-04-2024	19-09-2024	164	1	15
280	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./59/2024	20-01-2024	02-09-2024	226	1	1
281	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./138/2024	18-04-2024	09-09-2024	144	1	1
282	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./336/2023	08-09-2023	14-09-2024	372	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
283	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./529/2023	30-10-2023	14-09-2024	320	1	1
284	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./533/2023	02-11-2023	14-09-2024	317	1	1
285	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./575/2023	07-11-2023	14-09-2024	312	1	1
286	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./635/2023	12-12-2023	14-09-2024	277	1	1
287	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./648/2023	14-12-2023	14-09-2024	275	1	1
288	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./656/2023	14-12-2023	14-09-2024	275	1	1
289	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./679/2023	16-12-2023	14-09-2024	273	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
290	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./681/2023	16-12-2023	14-09-2024	273	1	1
291	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./92/2024	16-03-2024	14-09-2024	182	1	1
292	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./112/2024	27-03-2024	14-09-2024	171	1	1
293	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./120/2024	27-03-2024	14-09-2024	171	1	1
294	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./178/2024	11-06-2024	14-09-2024	95	1	1
295	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./180/2024	11-06-2024	14-09-2024	95	1	1
296	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./201/2024	12-06-2024	14-09-2024	94	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
297	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./219/2024	13-06-2024	14-09-2024	93	1	1
298	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./261/2024	02-07-2024	14-09-2024	74	1	1
299	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./265/2024	02-07-2024	14-09-2024	74	1	1
300	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./304/2024	09-07-2024	14-09-2024	67	1	1
301	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./305/2024	09-07-2024	14-09-2024	67	1	1
302	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./346/2024	30-07-2024	14-09-2024	46	1	1
303	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./362/2024	01-08-2024	14-09-2024	44	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
304	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./454/2023	22-09-2023	19-09-2024	363	1	1
305	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./296/2024	04-07-2024	20-09-2024	78	1	1
306	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./448/2024	19-09-2024	20-09-2024	1	1	1
307	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./449/2024	23-09-2024	23-09-2024	0	1	1
308	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./58/2024	20-01-2024	24-09-2024	248	1	1
309	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./301/2024	09-07-2024	24-09-2024	77	1	1
310	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./361/2024	01-08-2024	25-09-2024	55	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
311	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	Com.EX.	Com.EX./37/2024	04-01-2024	30-09-2024	270	1	1